

13

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

CP No. 28/213-216-221/NCLT/AHM/2017

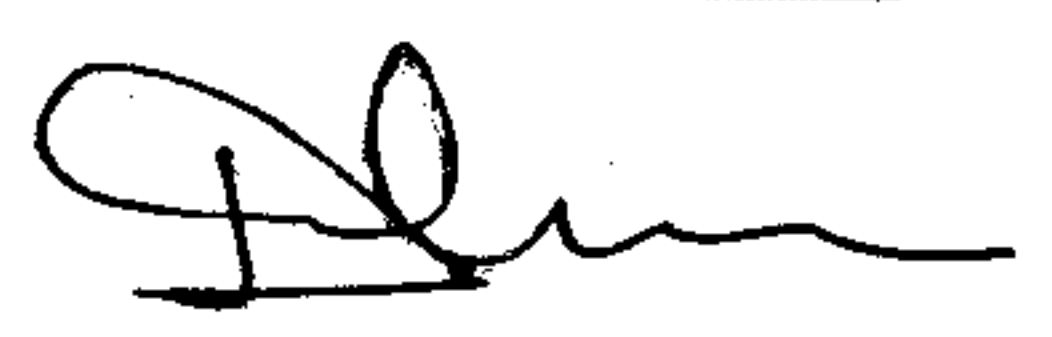
Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.05.2017**

Name of the Company: Mrugesh Arvindbhai Patel
V/s.
Saturn Infraspac Ltd. & Ors.

Section of the Companies Act: Section 213-216-221 of the Companies Act,
1956

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	D.M. Motwani	PCS	Petitioner	
2.				

ORDER

Learned PCS Mr. D. M Motwani present for Petitioner. None present for Respondents.


List of creditors filed.

Copy of FIR registered against Respondents filed.

Copy of FIR registered against petitioners not filed.

Copies of petitions filed by public filed before Consumer Forum not filed.

At request of Learned Counsel for Petitioner, list the matter on 31.07.2017.


BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

Dated this the 19th day of May, 2017.